

**HIGH COURT OF ANDHRA PRADESH: AT AMARAVATI**

MAIN CASE No: **Cr1.R.C. No.535 of 2023**

**PROCEEDING SHEET**

<b>Sl. No.</b>	<b>DATE</b>	<b>ORDER</b>	<b>OFFICE NOTE</b>
01.	28.06.2023	<p><b><u>KSR, J</u></b></p> <p style="text-align: center;"><b><u>I.A.No.1 of 2023</u></b></p> <p>Notice to respondent No.2.</p> <p>Learned counsel for the petitioner is permitted to take out personal notice to the respondent No.2 by RPAD and file proof of service in the Registry.</p> <p>Post the matter on 12.07.2023.</p> <p style="text-align: right;"><b><u>K SURESH REDDY,J</u></b></p> <p>SRT</p>	

